

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.323**  
CAA-79(ND)/2020

**IN THE MATTER OF:**

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

... **APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 18.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Shankari Mishra for RD  
For the OL : Adv. Hemlata Rawat OL

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.02.2023.

Sd/-  
**(Court Officer)**